

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-415/ND/2018

In the matter of:

Agarwal Sanitations

....**Applicant**

Vs.

M/s. Proview Infra. Pvt. Ltd.

....**Respondent**

Under Section: 9 of IBC Code, 2016.

Order delivered on 09.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant :

For the Respondent :

ORDER

Learned counsel for the applicant undertakes to file Form No. 2 with respect to appointment of IRP within a week. For further consideration on 20.08.2018.

Mukesh

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

